

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UN-STARRED QUESTION NO. 1488**  
TO BE ANSWERED ON 01.01.2018

**Release of Central share funds to Rajasthan**

1488. SHRI HARSHVARDHAN SINGH DUNGARPUR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government intends to release Central share of ₹ 20 crore to Rajasthan, in view of the fact that, by keeping in abeyance the 3rd instalment, the progress of work has been affected and projected expenditure is not being utilized;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**

**(DR. MAHESH SHARMA)**

(a) to (c) Any financial assistance including Central Share are released subject to meeting certain necessary minimum criteria as prescribed under the existing guidelines which include submission of Utilization Certificates, etc. Necessary formalities have still not been completed for release of further instalments in case of two (2) Common Effluent Treatment Plants at Pali in Rajasthan which have been provided financial assistance by the Ministry of Environment, Forest and Climate Change.

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